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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. Nos. 203-A/2016, 203-B/2016, 203-C/2016  
In TP No. 203/397-398/NCLT/AHM/2016 (New)  
C.A. Nos. 216/2016, 227/2014, 228/2014  
In C.P. No. 27/397-398/CLB/DL/1995 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017**

Name of the Company: **J.P Srivastava & Sons (Rampur) Pvt. Ltd.**  
V/s.  
**Gwalior Sugar Company Ltd.**

Section of the Companies Act: **Section 397-398 of the Companies Act, 1956**

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Adv. Prabha Prasad for Tivedi & Gupta, Adv.	Adv.	R 1,3,6,7,8,10	<u>Prabha</u>
2.	Adv. Harsh Parekh, Adv	petitioner		<u>Harsh Parekh</u>

**ORDER**

Learned Advocate Mr. Harsh Parekh present for Petitioner. Learned Advocate Ms. Prabha Prasad present for Respondent No. 1,3,6,7,8,10.

It is represented that appeal is pending before the Hon'ble NCLAT, Delhi.

List the Matter on 31.08.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 7th day of August, 2017.